

## ELECTORAL ROLLS

**2371. Shri Ram Krishan :** Will the Minister of Law be pleased to state :

(a) whether it is a fact that the names of thousands of Scheduled Castes living in the villages of Mahindergarh District have not been included in the voters list; and

(b) if so, the action Government propose to take in this direction?

**The Minister of Law and Minority Affairs (Shri Biswas) :** (a) No evidence available to this effect.

(b) Does not arise.

CENTRAL EXCISE DEPARTMENT,  
ORISSA

**2372. Shri Sangaana :** Will the Minister of Finance be pleased to state :

(a) the number of persons belonging to Scheduled Castes and Scheduled Tribes employed in the Central Excise Department, Orissa, with their designations;

(b) the number of temporary employees among them; and

(c) the main reasons therefor?

**The Minister of Revenue and Defence Expenditure (Shri A. C. Guha) :** (a) to (c). Orissa is not an independent unit for purposes of Central Excise administration but forms part of the Collectorate of Central Excise, Calcutta, whose jurisdiction covers the areas of both West Bengal and Orissa State. Appointments and confirmations are made on the Collectorate basis and not State-wise, and the entire staff is liable to transfer within the Collectorate.

A statement giving the required information in respect of the staff belonging to the Scheduled Castes and Scheduled Tribes, who are at present posted in the Central Excise offices located in the Orissa State area of the Central Excise Collectorate, Calcutta, is laid on the Table of the House. [See Appendix XIV, annexure No. 70].

## TIN ORE

**2373. Shri H. G. Vaishnav :** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether any efforts are being made to find out tin ore in our country; and

(b) the total annual requirement of the country for it and the quantity produced in India?

**The Minister of Natural Resources (Shri K. D. Malaviya) :** (a) Yes, Sir.

(b) India's annual requirement of tin in all forms is estimated to be about 4,000 tons. Tin Ore is being produced in India only occasionally in almost negligible quantities. In 1954 there was no production of tin, but in 1953 only 4 Cwts, and in 1952 only 140 Cwts. of tin ore were produced. The known occurrences of tin in this country are of little economic importance.

PROBATION PERIOD OF GOVERNMENT  
SERVANTS

**2374. Shri I. Eacharan :** Will the Minister of Home Affairs be pleased to state :

(a) the rules governing probation of Government servants; and

(b) whether any changes have taken place since 1947?

**The Minister in the Ministry of Home Affairs (Shri Datar) :** (a) There are no uniform rules regulating probationary service for all the services and posts under Government. These rules differ from service to service and are promulgated by each administrative Ministry in respect of the services under their control. In certain cases probationary service is regulated not by any specific statutory rules, but by administrative practice and the terms of appointment.

(b) The position in this respect was generally the same before 1947 also.

## AID TO PUNJAB ARMED POLICE

**2375. Shri Radha Raman :** Will the Minister of Home Affairs be pleased to state :

(a) whether Central Government